

National Company Law Tribunal

Allahabad Bench

CP No. 148/ALD/2017

CP No. 175/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 22.02.2018

NAME OF THE COMPANY: KTL Pvt Ltd with KTL Automobile Pvt Ltd

SECTION OF THE COMPANIES ACT/ I & B CODE: 230/232 of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	RAHUL AGARWAL	ADVOCATE	APPLICANT COMPANY	} Shubham
2.	SHUBHAM AGARWAL	ADVOCATE	"	
3	KULDEEP SINGH	STA	O.L. Alld.	K. Singh

C.P. No. 148/ALD/2017 C.P. No. 175/ALD/2017

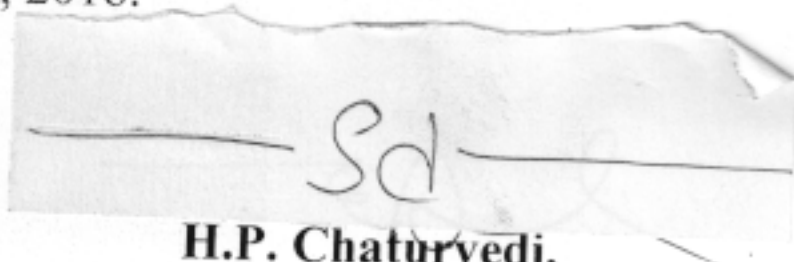
Shri Shubham Agarwal for the petitioner Company. Shri Kuldeep Singh proxy for the OL representing the Central Government.

It is reported that OL has filed its report in the present matter. However, the representation affidavit of the R.D is still awaited. Therefore, a further opportunity is granted to the R.D. for filing the same by serving an advance copy to the petitioner counsel.

The matter to be listed on 16th March, 2018.

Date: 22/02/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)